

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3011
ANSWERED ON 12TH MARCH, 2020

ONE NATION, ONE PERMIT, ONE TAX SYSTEM

3011. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to launch 'One India one permit' / 'one nation, one permit, one tax' system in the country; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) National Permit for goods vehicle has been mandated under rule 90 of the Central Motor Vehicles Rules 1989 and The Motor Vehicles (All India Permit for Tourist Transport Operators) Rules, 1993 contains provision regarding all India permit for tourist transport vehicles. The matter of Road Tax Policy for Motor Vehicles is a State Subject and Central Government deliberates on this issue with the States in meetings of Transport Development Council (TDC).
